

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH-I, CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING  
HELD ON **03.06.2024** THROUGH VIDEO CONFERENCING

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**PRESENT:** HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)  
HON'BLE SHRI. VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

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**IN THE MATTER OF** : Corporation Bank (Mid Corporate Branch)  
Vs  
SLO Industries Ltd.

**MAIN PETITION NUMBER** :CP/1264/IB/2018

**(IA/MA) APPLICATION NUMBERS**

IA/1310(CHE)/2024

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**ORDER**

Present: Shri. Anil Kumar Ojha, Applicant in person.

Shri. V. Manivannan, Ld. Counsel for the new Liquidator.

Applicant is directed to serve copy of the application to all the Respondents and file Affidavit of Service.

The Applicant is also directed to file the amended application incorporating the amendments being sought in the application.

List the application on **04.07.2024** for reply and arguments.

**Sd/-**  
**VENKATARAMAN SUBRAMANIAM**  
**MEMBER (TECHNICAL)**

**Sd/-**  
**SANJIV JAIN**  
**MEMBER (JUDICIAL)**

vs